

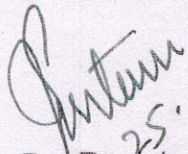
No. : NGT(PB)/3/JUDICIAL/2014/183
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg,
New Delhi-110001

Dated : 25.03.2019

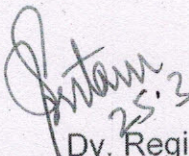
OFFICE ORDER

Take notice that Original Application No. 959/2018 titled as Vishal Vaidya Vs. State of Maharashtra listed in Court No. 1 at Serial No. 4 on 26th March, 2019 will not be taken-up for hearing and the same stands adjourned for 16.04.2019.


25.3.19
Dy. Registrar
National Green Tribunal

Copy for information to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Registrar
4. PA to Dy. Registrar (Judicial)
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